

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**High Court of Judicature at Hyderabad - HOLIDAYS – Declaration of Public Holiday on Thursday the 24<sup>th</sup> March, 2016 on the occasion of "Holi Festival", to the High Court of Judicature at Hyderabad, A.P.Judicial Academy, Secunderabad, A.P.State Legal Services Authority, Hyderabad, Telangana State Legal Services Authority, Hyderabad, the Secretary, High Court Legal Services Committee, Hyderabad and Court working Saturday to the High Court of Judicature at Hyderabad on 17<sup>th</sup> September, 2016 – NOTIFIED.**

**ROC.NO.3055/SO-1/2015**

**DATED:23.03.2016**

**NOTIFICATION NO. 6 /SO/2016**

Read: High Court's Notification No.50/SO/2015, dt.23.12.2015.

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In partial modification of the High Court's Notification read above, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, hereby notifies **Thursday, 24<sup>th</sup> March, 2016 to be a General Holiday** on the occasion of the "**HOLI FESTIVAL**" to the High Court of Judicature at Hyderabad, A.P.Judicial Academy, Secunderabad, A.P. State Legal Services Authority, Hyderabad, Telangana State Legal Services Authority, Hyderabad and office of the Secretary, High Court Legal Services Committee, Hyderabad, and **17<sup>th</sup> September, 2016 to be a Court Working Saturday** to the High Court of Judicature at Hyderabad.

  
**REGISTRAR GENERAL** 23/3

To

1. The Pri. Secretary to the Hon'ble the Acting Chief Justice (with a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
3. The Officers concerned.
4. All the Registrars, High Court of Judicature at Hyderabad.
5. The Central Project Coordinator, High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
6. All the Unit Heads in the States of Telangana and Andhra Pradesh.
7. All the Officers, High Court of Judicature at Hyderabad.
8. All the Section Heads, High Court of Judicature at Hyderabad.
- 9) The Director, A.P.Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.

- 14) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 18) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
- 19) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 20) The Secretary General, Supreme Court of India, New Delhi.
- 21) The Registrar, All High Courts in India.
- 22) The Registrar, Railway Claims Tribunal, Hyderabad.
- 23) The Registrar, Income Tax Tribunal, Hyderabad.
- 24) The Registrar, A.P. Lokayukta, Hyderabad.
- 25) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 26) The Secretary, Bar Council of A.P., Hyderabad.
- 27) The Accountant General, Andhra Pradesh, Hyderabad.
- 28) The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 29) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 30) The Administrator, Government Pleaders, Hyderabad.
- 31) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 32) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 33) The Director of Prosecutions, Hyderabad.
- 34) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of A.P Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 35) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 36) The President, High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 37) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 38) The Commissioner, Information & Public Relations, Hyderabad.  
(with a request to publish the notification in all local dailies)
- 39) The Director, All India Radio, Public Gardens, Hyderabad.
- 40) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 41) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 42) The Deputy Director, Public Relations, Telangana Secretariat and Andhra Pradesh Secretariat, Hyderabad.
- 43) The Overseer, High Court of Judicature at Hyderabad.
- 44) SPARE.

} With a request for making necessary announcements

} For publication in the Newspaper